

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 505(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.11.2017**

**NAME OF THE COMPANY: Meridien Factors Pvt. Ltd. Vs. Nivas Promoters
Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 241-242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner

ORDER

Notice to the Respondent returnable on 12th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)